

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/209/2016
NAME OF THE PETITIONER(S) : P. Shanmugam & 6 others
NAME OF THE RESPONDENT(S) : M/s Shanti Enterprises Electricals Private Limited & 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. S.V. SUPRAJA

FOR RESPONDENT

S.V. Supraya
MS 3201/1A

2. Sai Vihari

M. Perinious

Sai Vihari

ORDER

Counsel representing both the parties are present and submitted that the process of settlement between the parties have come to a final stage. They prayed time to report the final outcome of the settlement. Time extended at request. Put up on **04.09.2017 at 10.30 A.M.**

-Sd-
(K. Anantha Padmanabha Swamy)
Member (Judicial)